

(80 per cent) has been accepted by the Ayog as protectable area. A reasonable protection has already been provided to an area of 11.57 million hectares (March, 1981) leaving an area of 20.43 million hectares for providing further protection.

(b) Government of India has provided substantially increased outlays of Rs. 1045 crores during the 6th Plan against Rs. 976 crores provided in all the earlier Plans for expediting the flood control programme. All the States have also been requested to expeditiously implement the recommendations of the Rashtriya Barh Ayog.

### Supply of Rice and Sugar to Kerala

445. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government of Kerala has requested for the supply of more rice and sugar to Kerala during the coming season; and

(b) if so, the details thereof and action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): (a) and (b) The Government of Kerala have requested for enhancement of their monthly quota of rice from the Central Pool from the existing level of 1.10 lakh tonnes to 1.35 lakh tonnes to cope with the increased demand of the cardholders particularly in view of lean months of July-August and the Ramzan and Onam season. The monthly allocation of rice to various States including Kerala is made taking into consideration the overall availability of rice in the Central Pool, relative needs of various States, market availability and other related factors.

No request for supply of more sugar for the coming Onam, has however, been received from the State Government

### मध्यप्रदेश में राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के अधीन 1980-82 के दौरान पंजीकृत व्यक्तियों की संख्या

446. श्री लक्ष्मण कर्मा : क्या गामीण विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) मध्यप्रदेश में राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के अधीन 1980-82 के दौरान कुल कितने व्यक्तियों ने अपना नाम पंजीकृत कराए और उनमें से कितने व्यक्तियों को 30 जून, 1982 तक रोजगार दिलाया गया ;

(ख) उनको किस प्रकार का तथा वर्ग का रोजगार दिलवाया गया ; और

(ग) सरकार द्वारा खेष व्यक्तियों को रोजगार दिलाने के लिए क्या कदम उठाए जा रहे हैं और क्या कार्रवाही की जा रही है ?

कृषि तथा ग्रामीण विकास मंत्रालयों में राज्य मंत्री (श्री बालेश्वर राम) :

(क) से (ख) राष्ट्रीय ग्रामीण रोजगार कार्यक्रम के मार्गदर्शी सिद्धान्तों में ग्रामीण बेरोजगार व्यक्तियों के पंजीकरण के लिए व्यवस्था नहीं है। ग्रामीण क्षेत्रों में सभी समर्थ बेरोजगार व्यक्ति चाहे वे पुरुष हों अथवा महिलाएं, अपने क्षेत्रों में इस कार्यक्रम के अन्तर्गत कार्यान्वित किए गए निर्माण कार्यों पर रोजगार पाने के लिए पात्र है। कार्यक्रम के अन्तर्गत सूचित रोजगार अधिकतर गैर-कुशल स्वरूप का होता है, तथापि, कुछ कुशल मजदूरों को भी नियोजित किया जाता है।

कार्यक्रम के मार्गदर्शी सिद्धान्तों के अनुसार सृजित रोजगार के श्रमदिनों के बारे में ही सूचना केन्द्रीय स्तर पर प्राप्त की जा रही है। 1980-81 और 1981-82 के दौरान मध्यप्रदेश में कार्यक्रम के अन्तर्गत क्रमशः 661.38 लाख श्रमदिनों और 357.68 लाख श्रमदिनों का रोजगार सृजित होने की सूचना मिली है। 31-3-1982 के पश्चात सृजित रोजगार के आंकड़े प्राप्त नहीं हुए हैं।

### Payment of Interest to Allottees

447. SHRI CHANDRADEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to refer to reply given to Unstarred

Question No. 5593 on 29 March, 1982 regarding payment of interest to allottees and state:

(a) whether any decision on the pending applications for payment of interest has been taken till date (Shalimar Bagh A/C);

(b) if so, how many claims were accepted/rejected/pending with reasons;

(c) is it also a fact that these flats were cleared by the Contractor for handing over possession to allottees in the last week of July, 1981, if not the dates with quarter number and jobs attended to by Contractor in June to August, 1981 and requests still pending and action likely to be taken;

(d) is it also a fact that conveyance deed papers have not been issued to these allottees inspite of the assurance given in the above question (No. 5593/29-3-82; and

(e) if so, what are the reasons for delay and likely date for issue of the deed papers?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) No, Sir.

(b) Does not arise.

(c) The DDA has reported that the flats were cleared by the Contractor for handing over the possession to the allottees; before the last week of July 1981. However, the jobs/defects pointed out by the allottees were rectified at the time of handing over the possession.

(d) The DDA has reported that the conveyance deed papers have been issued to allottees for getting the same stamped from the Office of Collector of stamps, Delhi Administration.

(e) Does not arise.

#### Dairy Development Programme in U. P.

448. SHRI GHULAM MOHAM-  
MAD KHAN: Will the Minister of  
AGRICULTURE be pleased to state:

(a) whether it is a fact that the National Dairy Development Board, with assistance from the World Bank, proposes to launch dairy development programme in several districts of Uttar Pradesh; and

(b) if so, details thereof?

THE MINISTER OF STATE IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL DEVELOPMENT (SHRI  
R. V. SWAMINATHAN): (a) The  
Indian Dairy Corporation would  
launch the Operation Flood II Project  
in several districts of U. P. which will  
be implemented through the frame-  
work of cooperatives. The Operation  
Flood II project is being implemented  
in the various States with credit assis-  
tance from the World Bank, commodi-  
ty assistance from European Economic  
Community and the internal resources  
of Indian Dairy Corporation.

(b) The details of the programme  
in U. P. have not yet been finalised  
and are under discussions between the  
Government of U. P. and the National  
Dairy Development Board.

#### Achievement in Setting up of Bio Gas Units

449. SHRI BALASAHEB VIKHE  
PATIL: Will the Minister of AGRICULTURE  
be pleased to state:

(a) to what extent the target fixed  
for setting up of Bio-gas units during  
last year has been achieved in each  
State: